

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 24th April, 2019
Time : 04.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 24/2018 (SZ)	M/s. V. Krishnamurty Vs. Tamil Nadu Pollution Control Board & Ors.	Mr. Niranjan Rajagopalan & Swetha K., Advs. for Applicant Mr. Abdul Saleem & Mr. S. Saravanan, Advs. for TNPCB Mr. G. M. Syed Nurullah Sheriff, Adv. for SEIAA Mr. Kamlesh Kannan S., Adv. for R-3 Mr. S. Gopinatham, Adv. for R-5
FOR ADMISSION			
2.	I.A. No. 292/2019 IN Original Application No. 337/2018	K. Hiroji Rao Vs. Union of India & Ors.	Mr. Siddhartha & Ms. Pooja Dhar, Advs. for Applicant
FOR HEARING			
3.	Original Application No. 130/2015 (SZ) WITH	Jawaharlal Shanmugam Vs. Tamil Nadu Pollution Control Board Guindy, Chennai & Ors.	M/s. M. Velmurugan & Girija Velmurugan, Advs. for Applicant Mr. Kamlesh Kannan, Adv. for R-2 to 4 Mr. Abdul Saleem, Adv. Mr. G. M. Syed Nurullah Sheriff, Adv. for MoEF
4.	Original Application No. 117/2017 (SZ)	Federation of Consumer Organisation Tamil Nadu & Pondicherry – Fedcot Vs. The State of Tamil Nadu & Ors.	M/s. C. Manikandan & N. Vidyasagar, Advs. for Applicant
5.	Original Application No. 176/2018 (M.A. No. 508/2018) (Earlier O. A. No. 183/2016 (SZ))	Shri Vinay Shivanand Nayak Vs. State of Karnataka & Ors.	Mr. Saransh Jain, Adv. for Applicant Mr. Radhakrishna Hegde, Adv. Mr. Devraj Ashok, Adv. for Karnataka Mr. Dhruv Pal, Adv. for MoEF Mrs. Farhat Jahan Rehmani, Adv. for R-3 Mr. Azmat H. Amanullam, Adv. for R-7 Mr. R. Thirunavukarasu, Adv. for KSPCB Mr. Sarashwathy, Adv. for R-9 Mr. Kartik Seth & Mr. Anubhav Anand Pandey, Advs. for R-11

For orders, cause list and other information please visit our website: www.greentribunal.gov.in